


OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE
SOUTH DISTRICT : SAKET COURT COMPLEX : NEW DELHI

MODIFIED DUTY ROSTER FOR THE MONTH OF NOVEMBER – 2014

In view of the written request for change of duty received from Ms. Gurmohina Kaur Ld. MM-01, South, Saket Court Complex, New Delhi alongwith the willingness given by Ms. Preeti Parewa Ld. MM-02 NI Act, South, Saket Courts, New Delhi to work as duty MM and in partial modification of Duty Roster for the month of November-2014 bearing No. 2280-2330/CMM/DR/SD/Saket/New Delhi/2014 dated 28/10/2014, it is hereby directed that Ms. Preeti Parewa Ld. MM-02 NI Act, South, Saket Court Complex, New Delhi shall work as Duty M.M. on 18th November, 2014 in place of Ms. Gurmohina Kaur Ld. MM-01 NI Act, South, Saket Court Complex, New Delhi and Ms. Gurmohina Kaur Ld. MM-01 NI Act, South shall work as Duty M.M. on 19th November, 2014 in place of Ms. Preeti Parewa Ld. MM-02 NI Act, South, Saket Court Complex, New Delhi.

Rest of the conditions shall remain unchanged.

Dated :- 01.11.2014


(VIVEK KUMAR GULIA)
Chief Metropolitan Magistrate (South),
Saket Court Complex, New Delhi.

Dated 01-11-2014

No. ~~2340-2370~~ /CMM/DR/SD/Saket/New Delhi/ 2014

Copy forwarded for information and necessary action :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
(Through : The District & Sessions Judge, South, Saket Courts Complex, New Delhi)
2. The District & Sessions Judge (Headquarters), West, Tis Hazari Courts, Delhi.
3. The District & Sessions Judge, South District, Saket Court Complex, New Delhi.
4. The District & Sessions Judge, South-East District, Saket Court Complex, New Delhi.
5. The District & Sessions Judges, Patiala House Court/North, North West (Rohini Courts)/Dwarka Courts/East, North East, Shahdara (KKD Courts) Delhi/New Delhi.
6. The Secretary, DLSA, South District, Saket Court Complex, New Delhi.
7. The C.M.Ms, all Districts Tis Hazari Courts, Patiala House Courts, Rohini Court, Dwarka Court, KKD Court in Delhi/New Delhi.
8. The Concerned M.M.s, Saket Court Complex, New Delhi.
9. The Chief Prosecutor, South District, New Delhi.
10. The D.G. Prison, Tihar Jail, New Delhi.
11. The D.C.P., South District, New Delhi.
12. The In-charge, Website Committee, Central District, Delhi with request for updation of the same on the official website of Delhi District Courts and Saket Court Complex as well.
13. The In-charge, Video-Conference Room, Saket Court Complex, New Delhi.
14. The In-charge Judicial Branch-I & II, South District, Saket Court Complex.
15. The In-charge, Administration Branch-I, II & III, Saket Court Complex, New Delhi.
16. The Controlling Officer, Pool-Car, South District, Saket Court Complex, New Delhi.
17. The In-charge, Care Taking Branch, South District, Saket Court Complex, New Delhi.
18. The In-charge, Lock-up, Saket Court, Complex, New Delhi.
19. The Hony Secretary, S.D.B.A., Saket Courts, New Delhi.
20. The Cashier, Saket Court Complex, New Delhi.
21. The In-charge, Facilitation Centre/PRO/APRO, Saket Courts Complex, New Delhi.
22. Reader to CMM, South District, Saket Court, New Delhi.
23. Office file.
24. Notice Board.

Dated :- 01.11.2014


(VIVEK KUMAR GULIA)
Chief Metropolitan Magistrate (South),
Saket Court Complex, New Delhi

